GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. 1833

ANSWERED ON MONDAY, JULY 31, 2023 / SRAVANA 9, 1945 (SAKA)

Payment Service in Offline Mode

1833. SHRI HARISH DWIVEDI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to implement payment service in offline mode in order to promote digital payments in rural and semi-urban areas;(b) if so, the time by which the said service is likely to be implemented; and(c) the limit of transaction is likely to be fixed for the said transactions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR BHAGWAT KARAD)

(a) to (c) The Government of India is making all efforts for promotion of digital payments across the country, including in remote areas. Offline digital payment solutions enable further penetration of digital payments in connectivity-constrained areas.

Reserve Bank of India (RBI) has apprised that it has released a "Framework for Facilitating Small Value Digital Payments in Offline Mode" on January 03, 2022, prescribing enablement/ provision of small value digital payments in offline mode using cards, wallets, mobile devices, etc. by the authorised Payment System Operators

Under this framework, offline transactions do not require an additional factor of authentication (AFA) and are subject to a limit of ₹200 per transaction with an overall limit of ₹2,000 for all transactions until the balance in the account is replenished. Replenishment of used limit is permitted only in online mode with AFA.